### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

### LOK SABHA UNSTARRED QUESTION NO. 1718 TO BE ANSWERED ON 28.11.2019

#### EMPLOYMENT GENERATION THROUGH KVIC

1718. SHRI G.M. SIDDESHWAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken by the Government to generate employment for persons during the last three years through the Khadi and Village Industries Commission (KVIC);
- (b) the details of schemes initiated for this purpose; and
- (c) the names of States which are likely to benefit from the said proposal including Karnataka?

#### ANSWER

## MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

- (a)&(b): Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the following schemes through Khadi and Village Industries Commission (KVIC) to generate employment for persons:
- 1. Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Boards (KVIBs) and District Industries Centres (DICs). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/ Minorities/ Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.
- 2. <u>Market Promotion Development Assistance (MPDA)</u> scheme is formulated as a unified scheme by merging different schemes/sub-schemes/components of different Heads implemented in the 11<sup>th</sup> Plan, namely, Market Development Assistance, Publicity, Marketing and Market promotion. A new component of Infrastructure namely setting up of Marketing Complexes/ Khadi Plazas has been added to expand the marketing net worth of Khadi & VI products.

Under Modified Market Development Assistance (MMDA) is provided at 30% of the Prime Cost of Khadi and Polyvastra production and will be distributed amongst producing Institutions (20%), selling institutions (10%), Artisans (40%) and the remaining (30%) is to be given to best performing Khadi Institutions selected through a transparent scorecard.

- 3. <u>Interest Subsidy Eligibility Certificate (ISEC)</u> scheme would continue as a sub-component of Khadi Vikas Yojana (KVY) providing assistance to Khadi institutions to avail working capital loan from the banks at a sub-vented interest rate of 4%. This is one of the critical components to provide institutional financial support to any Khadi Institution.
- 4. <u>Gramodyog Vikas Yojana (GVY)</u> The budget provision under this sub-head is meant for promotion and development of village industries through technology upgradation and appropriate IT support, allocation for development of new products, designs and better packaging for VI products, undertaking Human Resource Development through upgradation of existing training centres of KVIC/KVIBs and institutions affiliated to KVIC/KVIBs, providing Common Facilities etc.

Cumulative employment opportunities were generated for 142.03 lakh persons till 2018-19 under entire Khadi and Village Industries (KVI) sector.

State-wise number of Khadi Institutions is placed at **Annexure-I** and Village Industries units established under PMEGP is placed at **Annexure-II**. State-wise Margin Money disbursed under PMEGP during the last three years is placed at **Annexure-III**. Details of State-wise employment opportunities created under PMEGP during last three years is placed at **Annexure-IV**.

(c): All the States/UTs of the country, including the State of Karnataka, are benefitted from the implementation of the above mentioned schemes/programmes of KVIC.

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# Annexure-I referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No.1718 for answer on 28.11.2019

## State-wise Khadi Institutions upto 2018-19

Sr. No.	State/UT	No. of Khadi Institutions
1	Chandigarh (UT)	0
2	Delhi	10
3	Haryana	124
4	Himachal Pradesh	18
5	Jammu & Kashmir	103
6	Punjab	33
7	Rajasthan	155
8	Bihar	118
9	Jharkhand	30
10	Orissa	71
11	West Bengal	334
12	Arunachal Pradesh	4
13	Assam	22
14	Manipur	4
15	Meghalaya	1
16	Mizoram	0
17	Nagaland	1
18	Sikkim	0
19	Tripura	0
20	Andhra Pradesh	118
21	Telangana	34
22	Karnataka	222
23	Kerala	30
24	Pondicherry	2
25	Tamil Nadu	70
26	Goa	0
27	Gujarat	176
28	Maharashtra	40
29	Chhattisgarh	19
30	Madhya Pradesh	50
31	Uttarakhand	81
32	Uttar Pradesh	762
	Total	2632

# Annexure-II referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No.1718 for answer on 28.11.2019

State-wise number of PMEGP units set-up since 2008-09 to 2018-19

Sr. No	State/UT	Units
1	Jammu & Kashmir	26983
2	Himachal Pradesh	10231
3	Punjab	11669
4	Chandigarh U.T	430
5	Uttarakhand	13339
6	Haryana	12400
7	Delhi	1560
8	Rajasthan	20177
9	Uttar Pradesh	46407
10	Bihar	26669
11	Sikkim	579
12	Arunachal Pradesh	3282
13	Nagaland	5984
14	Manipur	7045
15	Mizoram	6048
16	Tripura	11918
17	Meghalaya	4231
18	Assam	50100
19	West Bengal	45226
20	Jharkhand	17658
21	Odisha	27941
22	Chhattisgarh	15211
23	Madhya Pradesh	21313
24	Gujarat	16412
25	Maharashtra	35989
26	Andhra Pradesh	18352
27	Telangana	5230
28	Karnataka	24680
29	Goa	891
30	Lakshadweep	81
31	Kerala	17064
32	Tamil Nadu	32032
33	Puducherry	829
34	A&N Islands	1944
	Total	539905

# Annexure-III referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No.1718 for answer on 28.11.2019

State-wise Margin Money disbursed under PMEGP during the last three years

(Rs. in lakh)

~	(Rs. in lakn)			
Sr. No.	Name of State	2016-17	2017-18	2018-19
1	Jammu & Kashmir	2621.40	6913.15	15222.00
2	Himachal Pradesh	2185.27	2042.54	4135.61
3	Punjab	3181.60	3930.46	4766.68
4	U.T. Chandigarh	82.84	90.07	63.91
5	Haryana	3383.53	4167	5178.43
6	Delhi	182.41	150.65	157.13
7	Rajasthan	4641.60	4929.04	7199.28
8	Uttarakhand	2122.33	2880.98	4098.38
9	Uttar Pradesh	14271.05	16866.47	19033.28
10	Chhattisgarh	4070.73	3398.4	6784.52
11	Madhya Pradesh	8346.06	7631.41	10002.28
12	Sikkim	35.93	46.36	112.35
13	Arunachal Pradesh	440.34	309.42	419.88
14	Nagaland	2007.48	2672.15	2349.67
15	Manipur	2162.78	1383.87	2041.06
16	Mizoram	491.96	274.05	1514.90
17	Tripura	3734.66	1892.3	2314.24
18	Meghalaya	407.89	118.27	587.14
19	Assam	4910.36	2362.48	4167.41
20	Bihar	8336.51	6558.85	9842.00
21	West Bengal	6270.32	3891.37	7568.78
22	Jharkhand	2654.35	2439.53	4535.69
23	Odisha	6848.96	5680.65	7856.18
24	A & N Islands	193.46	276.95	318.52
25	Gujarat*	7561.61	12883.63	25443.87
26	Maharashtra**	6001.36	8749.73	15272.02
27	Goa	191.44	149.07	237.23
28	Andhra Pradesh	4916.08	5336.1	9046.31
29	Telangana	2561.72	4030.21	7180.89
30	Karnataka	11609.56	6477.94	10725.32
31	Lakshadweep	0.00	0.00	0.00
32	Kerala	3350.68	2910.44	5383.93
33	Tamil Nadu	8213.92	9717.58	13290.95
34	Puducherry	103.65	78.95	150.70
	TOTAL	128093.84	131240.07	207000.54

## Annexure-IV referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No.1718 for answer on 28.11.2019

State-wise employment opportunities created under PMEGP during last three years

(Employment in no. of persons)

	(Employment in no. of persor			no. of persons)
Sr.				
No	State/UT	2016-17	2017-18	2018-19
•				
1	Jammu & Kashmir	11691	30024	60232
2	Himachal Pradesh	6916	7088	11192
3	Punjab	9858	12160	14408
4	U.T. Chandigarh	376	360	224
5	Haryana	11016	13744	17320
6	Delhi	952	920	1056
7	Rajasthan	13408	12616	18872
8	Uttarakhand	9890	12904	17448
9	Uttar Pradesh	36315	43456	41944
10	Chhattisgarh	12856	11704	24752
11	Madhya Pradesh	15520	14432	20208
12	Sikkim	201	296	440
13	Arunachal Pradesh	1984	1672	2240
14	Nagaland	7783	7440	9664
15	Manipur	8419	4800	10328
16	Mizoram	3400	1992	8984
17	Tripura	17961	8928	9432
18	Meghalaya	2632	600	3120
19	Assam	31498	18256	29896
20	Bihar	25872	18456	26424
21	West Bengal	26604	10928	19304
22	Jharkhand	10400	8888	14376
23	Odisha	20392	19192	24560
24	A & N Islands	1398	1744	1832
25	Gujarat*	11629	15008	28000
26	Maharashtra**	17799	26632	45136
27	Goa	660	400	624
28	Andhra Pradesh	14148	12216	17760
29	Telangana	6445	9520	16408
30	Karnataka	30286	16920	29256
31	Lakshadweep	0	0	0
32	Kerala	13068	10776	19888
33	Tamil Nadu	25764	32760	41480
34	Puducherry	699	352	608
	TOTAL	407840	387184	587416